

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 72/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Anil Ramachandra Shinde  
V/s  
Merex Geogrid Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	S. Dattatray M. Raikar	Authorized Representative for Petitioner Practicing Company Secretary	

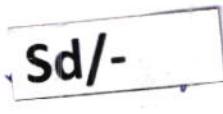
ORDER

TCP No. 72/397-398/NCLT/MB/MAH/2014

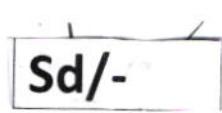
Counsel for the Petitioner is present.

On record, it appears that the notice of hearing not served on the Respondent, whereby the Petitioner is hereby directed to communicate with the Respondent side the next date of hearing and file proof of service.

List this matter on **26.09.2017**.

  
**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

  
**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)